

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:300

ANSWERED ON:23.11.2006

SUBMISSION OF REPORT OF SACHAR COMMITTEE

Chandrapan Shri C.K.;Das Gupta Shri Gurudas;Owaisi Shri Asaduddin

Will the Minister of MINORITY AFFAIRS be pleased to state:

to reply given to Unstarred Question No.502 on July 27,2006 regarding Sachar Committee on Muslim Community and state:

- (a) Whether the Justice Rajender Sachar Committee has submitted its report to the Government;
- (b) if so, the details of the findings of the Committee and follow-up action taken by the Government thereon;
- (c) if not, the reasons for non-submission of report so far; and
- (d) the time by which the Committee is likely to submit its report?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI A.R. ANTULAY)

- (a): Yes, Sir.
- (b) It is proposed to table the report of the Committee in both Houses of Parliament shortly.
- (c) & (d): Does not arise.